GOVERNMENT OF INDIA MINISTRY OFWATER RESOURCES RAJYA SABHA

QUESTION NO19.11.2009

ANSWERED ON

ARTIFICIAL RECHARGE OF GROUND WATER.

113 Dr. Gyan Prakash Pilania

Will the Minister of COALCOALEXTERNAL AFFAIRSWATER RESOURCES be pleased to state :-

- (a) total number of small and marginal farmers in 7 States covered under the scheme for "Artificial recharge of ground water through dugwells", how many of them have been provided for 100 per cent central grant, State-wise;
- (b) whether gross irrigated area and net irrigated area during 2006-07 have been estimated to be 85.8 Mha and 60.9 Mha respectively; the reasons for gap of 25 Mha, between two figures; and
- (c) what has been achieved so far, under the schemes for "Repair, Renovation and Restoration of Water Bodies", State-wise?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES

(SHRI VINCENT H. PALA)

(a) State-wise details of total number of small and marginal farmers in 7 states covered under the State Sector Scheme on "Artificial Recharge of Ground Water through Dugwells" and numbers of small and marginal category farmers who have been provided 100% subsidy for construction of artificial recharge structures on irrigation dug wells are given below:-

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Sl.
                                of
       States
                  covered No.
                                    dug wells No.
                                                       of
                                                           dugwells
                           owned by small
No.
       under the scheme
                                            and owned
                                                         by
                                                              small
marginal farmers
                     and
                                marginal
farmers for
             which
100% subsidy
                has
been released
                 on
(as
31.10.2009)
       Andhra Pradesh
                                                0
                           537610
2
                                                77833
       Gujarat
                           344913
3
       Karnataka
                           107087
                                                59054
4
       Madhya Pradesh
                           152797
5
       Maharashtra
                                                28212
                           231034
6
       Rajasthan
                           350300
                                                34675
7
       Tamil Nadu
                                                237284
                           1000287
                   2724028
                                         437058
Total
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- (b) As per statistics published by the Ministry of Agriculture, the net irrigated area and gross irrigated area in 2006-07 are 60.86 mha and 85.78 mha, respectively. The net irrigated area is defined as net area under irrigation whereas gross irrigated area is defined as the area irrigated under various crops during a year, counting the area irrigated under more than one crop during the same year as many times as the number of crops grown and irrigated.
- (c) The Government of India had sanctioned a pilot scheme for National Project for Repair, Renovation and Restoration (RRR) of Water Bodies directly linked to Agriculture in January, 2005 in 15 States with an estimated cost of Rs. 299.92 crores during the X Plan. Under this scheme, a total of 1098 water bodies were included out of which, the restoration works in 966 water bodies have been completed. During the XI Plan, Government of India has approved two schemes for Repair, Renovation and Restoration of Water Bodies

- (i) one with external assistance with an outlay of Rs. 1500 crore, and
- (ii) the other with domestic support with an outlay of Rs. 1250 crore. World Bank loan agreements have been signed with the States of Tamil Nadu, Andhra Pradesh, Karnataka and Orissa under the external assistance scheme. An amount of Rs. 187.20 crore as Central share has been released to these States so far. State-wise details of achievement under the schemes implemented during the X and XI Plans are given in the enclosed Annexure.

(REFERENCE RAJYA SABHA UNSTARRED QUESTION NO. 113 FOR 19.11.2009)

No.

Water

ANNEXURE

Sl.

No.

STATE-WISE DETAILS OF ACHIEVEMENT UNDER THE SCHEME OF 'REPAIR, RENOVATION AND RESTORATION (RRR) OF WATER BODIES' IMPLEMENTED DURING THE X AND XI PLANS

of Release

funds

of No. of

Bodies

Water

During the X Plan:

State

Bodie	•	completed	d						
(Rs.	in								
crore)									
1	Andhra Pradesh	278	33.2525	260					
2	Chhattisgarh	10	1.677	10					
3	Gujarat	42	9.154	38					
4	Himachal Pradesh	13	0.7801	13					
5	Jammu & Kashmir	22	2.295	22					
6	Jharkhand	60	8.544	58					
7	Karnataka	298	55.101	297					
8	Kerala	23	2.0560	22					
9	Madhya Pradesh	70	28.02	5					
10	Maharashtra	32	13.831	1					
11	Orissa	127	14.1225	127					
12	Rajasthan	5	5.21	5					
13	Tamil Nadu	46	7.9425	44					
14	West Bengal	66	13.915	58					

15 Bihar 6 1.3995 6 Total: 1098 197.3001 966

During the XI Plan (RRR of Water Bodies with external assistance):

Sl State	No. of	Cost of	Central	Release of	No. of		
•	Tanks	scheme	share 25%	funds	Tanks		
No covered			of loan	(Central	complet		
•			component	share)	ed		
(Rs. in	(Rs.	in					
crore) crore)							
1 Andhra	3000	1044.30	208.85	18.83	_		
Pradesh							
2 Tamil	5763	1677.50	337.50	162.42	876		
Nadu							
3 Karnatak	1224	306.98	67.20	0.63	_		
a							
4 Orissa	900	546.00	112.00	5.32	_		
Total: 10887 3574		4.78 725	.55 187	.20 876			